Annexure-1 Name of the corporate debtor: Tayal Foods Limited; Date of commencement of liquidation: 21.06.2022; List of stakeholders as on: 09.08.2022

List of secured financial creditors

(Amount in ₹)

S	l. Nan			Details of	claim	Details of claim admitted							Amount			Amount of	Remarks,
ľ	lo. of		cati	receiv											of claim		if any
	crec	ditor o	_ [Natureof			Details of		% share	contingent claim	mutual dues,		under verification	
		1		receipt	claimed	ı oı claim	claim		her securi	SecurityInterest	covered by	amount		that		vermeation	
						admitte		edby				of claims		may be			
						d		securi	intere		ee	admitted		set off			
									st								
									relinq uishe								
									d?								
									(Yes/								
-	I I a	ion		20.07.2	15 02 2	15.02			No) Yes	Duomontry	100407	100%					
					15,93,3			1				100%					
		ınk		022	2,211	32,211	Cash Credit			situated at Vill	000						
		of 					Facility and	11		– Sirri, RNM-							
	Inc	dia					Term loan			Kharora,							
										Tehsil-Tilda,			NIL -	_	_	NIL	NIL
										Kh No.						NIL	
										118/1,118/2, Ph							
										No. 25, revised							
										Ph No.48,Dist-							
										Raipur, C.G							